

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
CA(CAA)-49(PB)/2019

IN THE MATTER OF:

Naman Broking Solutions Pvt. Ltd. and Mars
Bullion Trade Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 11.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner:

Mr. Sumit Kumar Batra, Adv.

ORDER

Arguments heard. Order reserved.

Sdl-

(M.M.KUMAR)
PRESIDENT

Sdl-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

11.04.2019
Ritu Sharma